

Kedar Nath Malviya @APPELLANT@Hash State Of Uttar Pradesh

Court: Allahabad High Court (Lucknow Bench)

Date of Decision: Oct. 5, 2018

Acts Referred: Indian Penal Code,1860 “ Section 107, 306, 498A

Hon'ble Judges: Dinesh Kumar Singh, J

Bench: Single Bench

Final Decision: Dismissed

Judgement